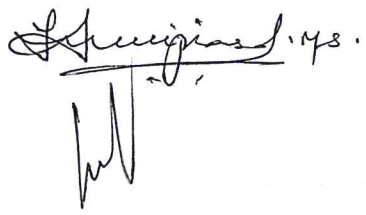


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

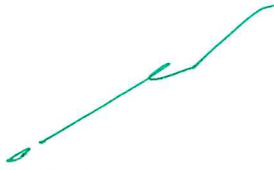
PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 104/16	TP 56/17	For Hearing	433(e)/ 433(f)	Rangsons Electronics Pvt. Ltd. Vs Opto Circuits(India) Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
10.	Hari Prasad. M. S. M/s. Laxshmi Kumaran & Sridharan 080-49331800	Operational Creditor/ Petitioner.	
10.	CONSULENTIA LAW ASSOCIATES K.V. OMPRAKASH 9845544653	RESPONDENT	

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner requested time to file rejoinder.

List it on 01.11.2017.


MEMBER (J)